

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1486

ANSWERED ON:26.07.2016

Distribution under PDS

Baker Shri George;Dhruvanarayana Shri Rangaswamy;Mohammed Shri Faizal P.P.;Sathyabama Smt. V.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is providing adequate supply and necessary support to State/UTs for the distribution of foodgrains and other essential commodities including edible oils through Public Distribution System;
- (b) if so, the details thereof and the quantum of the said commodities supplied to various States/UTs during the last three years, State-wise;
- (c) whether allocation of the said commodities to some States has been reduced during the recent years and if so, the details thereof and the reasons therefor, State-wise;
- (d) whether requests have been received from some States for restoration of quota/increased/additional quota of PDS items and if so, the details thereof and the action taken by the Government thereon; and
- (e) whether the Government proposes to provide the said commodities to Below Poverty Line (BPL) families free of cost, if so, the details thereof?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI C. R. CHAUDHARY)

(a) & (b): Yes, Madam. The Government makes allocation of foodgrains to the States/UTs under Targeted Public Distribution System (TPDS). Allocation of PDS kerosene is also made to the States/UTs on quarterly basis for distribution under PDS for cooking and illumination only. The Central Government has decontrolled the sugar sector by removing the levy obligation on sugar mills from 2012-13 sugar seasons. Under the new dispensation of sugar distribution through PDS, the State Government/UTs procure it from the open market and make it available at the retail issue price of Rs. 13.50 per kg. The Central Government is reimbursing fixed subsidy to the States/UTs @ Rs. 18.50 per kg limited to the quantity based on their existing fixed quota. There is no scheme to distribute edible oil under PDS. The details of foodgrains (rice and wheat), sugar and kerosene (SKO) allocated to States/Union Territories (UTs) during the last three years are at Annexure-I to III. The Government also provides subsidy and assistance to States for computerization of Targeted Public Distribution System (TPDS), construction of storage capacity, etc. for smooth functioning of TPDS.

(c) : There has been no reduction in the quota of sugar or entitlement of foodgrains of the States/UTs under PDS. Allocation of PDS Kerosene is rationalized on various factors, such as increase in Domestic LPG/PNG connections, non-lifting of PDS Kerosene quota by the concerned States/UTs in earlier years and cap on the per capita PDS Kerosene allocation for non-LPG and non -PNG population.

(d): Government has enacted National Food Security Act (NFSA) which provides for coverage of 2/3rd population in the country for receiving subsidized foodgrains under TPDS, corresponding to which State/UT wise coverage has been determined. Based on the suggestions received during consultation, a provision has been made in the Act for protecting the average offtake of the States/UTs under erstwhile TPDS. The States which have not implemented the Act, have requested for additional allocation of foodgrains and a quantity of 1.87 lakh tons have been additionally allocated for Above Poverty Line (APL) and Below Poverty Line (BPL) families in the non-NFSA States during the current year. In addition, requests have also been received from the States of Andhra Pradesh, Telangana, Karnataka, Maharashtra, Madhya Pradesh, Gujarat, Uttar Pradesh, Jharkhand, Rajasthan and Chattisgarh for additional allocation of foodgrains for distribution to the beneficiaries in the drought affected areas. Based on their requests, allocation of 23.80 lakh tons foodgrains has been made to these States during 2015-16 and 2016-17 as per the demand projected by them. Further, a quantity of 1.72 lakh tons of foodgrains have also been allocated to the States for their other additional requirements under PDS.

There has been demand from State Govts of Gujarat, Kerala, Punjab, Telangana and Jharkhand for extending the coverage of distribution of sugar to the beneficiaries through PDS. Due to financial constraints, the State/UT Governments have been advised to extend the coverage at their expense.

There has also been requests from various State Governments for enhancement of their SKO Quota which have not been acceded to. Government has, however, allowed the States/UTs to draw one month quota of PDS SKO at non-subsidized rates during each financial year w.e.f. 2012-13 for special needs.

(e) There is no such proposal under consideration.

ANNEXURE-I(i)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

Allocation and Offtake of RICE for the Year 2013-14 TO 2016-17(Up to June,16) Under TPDS

(in thousand tons)

SL.NO

STATES/UTs

2013-14

2014-15

2015-16

2016-17(Up to June,16)

Allocation

Offtake

Allocation

Offtake

Allocation

Offtake

Allocation

Offtake

1

Andhra Pradesh

3539.352

2553.621

2472.473

1536.778

1953.871

2007.143

433.332

430.542

2

Arunachal Pradesh

96.840

93.572

101.556

96.646

101.556

101.417

22.248

20.843

3

Assam

1362.492

1269.551

1511.175

1460.624

1429.260

1272.854

390.699

374.254

4

Bihar

1974.021

1832.797

2948.940

2021.859

3144.764

2948.898

824.079

684.565

5

Chhatisgarh

1099.986

1061.416

1337.466

1329.701

1384.056

1384.056

346.014

346.014

6

Delhi

134.572

110.831

81.467

72.839

87.669

87.502

23.182

22.577

7

Goa

53.580
54.489
55.933
50.488
52.436
55.339
12.537
11.913
8

Gujarat
329.448
327.062
627.728
530.488
326.376
326.406
82.512
82.906

9
Haryana
0.000
4.333
0.000
0.000
0.000
0.000
0.000
0.000
0.000

10
Himachal Pradesh
189.702
184.633
184.092
180.805
184.092
185.463
46.091
45.740

11
Jammu & Kashmir
533.172
538.436
533.172
466.672
532.500
529.399
132.285
133.001

12
Jharkhand
1182.072
1022.305
1227.007
958.781
1283.460
1048.342
346.213
325.643

13
Karnataka
2131.952
2178.759
2422.132
2183.959
2032.403
1827.153
495.000
521.467

14
Kerala
1187.220

1194.108
1234.322
1203.525
1187.220
1182.300
250.431
262.211
15

Madhya Pradesh

338.145
313.247
763.298
713.283
847.506
867.342
217.002
177.128

16

Maharashtra

2196.672
2020.396
1986.999
1774.854
2021.100
1905.616
505.275
466.912

17

Manipur

137.868
129.234
153.154
153.324
137.868
137.870
35.391
14.299

18

Meghalaya

161.352
161.569
169.181
168.293
159.558
148.924
36.843
40.863

19

Mizoram

62.652
58.598
62.652
59.930
62.325
64.318
14.684
11.613

20

Nagaland

110.580
101.996
99.716
111.909
94.284
100.343
23.571
25.067

21

Odisha

1727.808
1717.718

1844.936
1724.733
1655.354
1551.191
413.803
431.046
22

Punjab

0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000

23

Rajasthan

0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000
0.000

24

Sikkim

41.328
42.887
41.340
39.808
41.172
40.214
10.176
11.133
25

25

Tamil Nadu

3557.436
2867.014
3557.436
2923.200
3557.436
3578.450
889.359
725.135
26

26

Telangana

1138.113
400.992
1356.996
1241.471
309.696
294.107
27

27

Tripura

275.004
281.514
275.157
274.592
257.945
247.796
60.683
57.322
28

28

Uttar Pradesh

2720.988
2779.858
3423.076
3041.780
2819.643

2831.275

851.631

809.035

29

Uttrakhand

182.856

185.334

246.844

283.858

232.632

251.469

70.602

73.614

30

West Bengal

1431.132

1362.203

1824.004

1783.288

1400.883

1381.986

335.211

332.494

31

A&N Islands

23.474

22.467

23.205

17.591

22.835

14.767

4.946

1.816

32

Chandigarh

3.680

3.230

5.239

4.252

2.460

2.632

0.000

0.000

33

D&N Haveli

9.588

10.480

9.702

10.492

9.475

9.374

2.055

1.159

34

Damen& DIU

2.676

0.675

3.396

2.055

2.741

2.402

0.712

0.232

35

Lakshadweep

4.620

3.090

4.620

5.044

4.620

3.720

1.155
1.450
36
Puducherry
47.712
27.862
50.922
5.916
19.880
3.719
0.000
0.000
TOTAL
26849.980
24515.285
30420.453
25592.359
28406.376
27341.151
7187.418
6736.101

Above allocation and offtake includes addl. APL allocation and offtake also.

Offtake Source: FCI

ANNEXURE-I(ii)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

Allocation and Offtake of WHEAT for the Year 2013-14 TO 2016-17(Up to June,16) Under TPDS

(In Thousand tons)

SL.NO

STATES/UTs

2013-14

2014-15

2015-16

2016-17(Up to June,16)

Allocation

Offtake

Allocation

Offtake

Allocation

Offtake

Allocation

Offtake

1

Andhra Pradesh

283.464

134.546

157.320

50.485

156.383

62.400

34.629

5.449

2

Arunachal Pradesh

4.716

6.590

0.000

0.000

0.000

0.000

0.000

0.000

3

Assam

524.364

518.490

378.919

379.669

382.664

381.425

24.816

24.471

4

Bihar

1830.770

1362.684

1965.960

1916.289

2096.511

2076.123

549.387

466.983

5

Chhatisgarh

155.817

170.866

0.000

0.000

0.000

0.000

0.000

0.000

6

Delhi

420.322

410.659

275.226

288.086

336.831

338.384

89.260

87.112

7

Goa

9.456

9.574

7.215

6.751

9.256

8.733

2.214

1.938

8

Gujarat

1755.660

1178.259

1460.067

1355.250

1758.732

1690.050

444.726

435.196

9

Haryana

632.504

481.769

795.000

732.473

795.000

780.211

198.750

208.792

10

Himachal Pradesh

328.266

318.272

323.904

317.560

323.904

326.507

80.910

81.046

11

Jammu & Kashmir

223.632

218.199

223.632

199.373

223.352

218.229

55.485

62.792

12

Jharkhand

176.580

0.087

132.435

0.000

176.688

47.869

44.199

36.939

13

Karnataka

324.430

288.673

120.525

129.137

576.433

411.179

157.209

157.019

14

Kerala

285.468

272.605

240.027

238.201

285.468

282.738

56.220

58.188

15

Madhya Pradesh

2404.871

2206.100

2430.949

2198.098

2542.509

2314.928

651.006

479.066

16

Maharashtra

2519.464

2286.973

2540.493

2270.925

2584.092

2418.752

646.023

593.127

17

Manipur

33.084

31.201

18.225

18.957

33.084

33.083

0.000

0.000

18

Meghalaya

27.228
26.998
19.677
19.904
26.926
24.954
7.158
7.156
19

Mizoram

7.488
7.795
7.488
7.489
7.449
7.186
1.755
0.331
20

Nagaland

16.296
23.052
27.160
25.420
32.592
33.677
8.148
8.610
21

Odisha

464.064
355.464
348.045
283.488
444.585
299.338
96.759
102.548
22

Punjab

781.044
587.370
870.120
191.434
870.120
890.317
217.530
119.346
23

Rajasthan

2485.536
2399.933
2791.572
2723.600
2791.572
2681.131
697.893
653.730
24

Sikkim

2.952
3.045
2.943
2.981
3.120
3.119
0.906
0.906
25

Tamil Nadu

165.396
143.240
165.396
159.207
165.396
167.584
41.349
41.671
26
Telangana
58.332
24.172
108.684
37.749
24.804
15.339
27
Tripura
28.236
29.895
28.092
25.632
26.486
27.014
7.068
7.067
28
Uttar Pradesh
4547.532
3975.644
3851.697
3172.077
4652.720
4451.141
1423.025
1367.214
29
Uttrakhand
329.136
325.940
265.803
255.885
274.860
278.117
55.146
55.422
30
West Bengal
2426.064
2198.248
2036.967
1969.660
2218.113
1937.687
568.077
535.922
31
A&N Islands
10.546
9.578
10.815
7.136
10.814
7.611
2.445
0.895
32
Chandigarh
32.172
21.495
25.973

22.766

10.545

12.130

0.000

0.000

33

D&N Haveli

0.876

2.712

0.768

1.944

0.866

0.846

0.189

0.098

34

Damen& DIU

2.976

0.050

2.265

0.211

3.051

2.034

0.793

0.195

35

Lakshadweep

0.000

0.000

0.000

0.000

0.000

0.000

0.000

0.000

36

Puducherry

12.600

5.565

9.450

0.034

5.250

0.807

0.000

0.000

TOTAL

23253.010

20011.571

21592.460

18994.294

23934.056

22253.053

6187.879

5614.568

Above allocation and offtake includes addl. APL allocation and offtake also.

Offtake Source: FCI

Annexure-I(iii)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF RICE OF SPECIAL ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2013-14 to 2016-17 UNDER TPDS

(IN THOUSAND TONS)

S.

No.

STATES/UTS

2013-14

2014-15

2015-16

2016-17

Alloca

tion
Offtake
Alloca
tion
Offtake
Alloca
tion
Offtake
Alloca
tion
Offtake

1
ANDHRA PRADESH

280.413
211.70476
209.009
148.546
109.024
98.448

2
ARUNACHAL PRADESH

6.01
0
7.307
6.111
6.012
5.355

3
ASSAM

140.794
97.89951
142.828
129.636
93.864
92.373

4
BIHAR

334.12
171.0812

0
0
5
CHHATTISGARH

121.061
0
0
0
6

DELHI

8.617
0
0
0
7

GOA

3.312
0
3.641
2.084
2.208
0.276

8
GUJARAT

46.217
43.264
135.83
115.514
46.212
46.173

9
HARYANA

0
0
0
0
10
HIMACHAL PRADESH
15.21
0
0
0
11
JAMMU & KASHMIR
38.16
0
52.675
41.221
31.8
9.772
12
JHARKHAND
165.226
106.167
181.647
149.255
82.614
64.575
13
KARNATAKA
178.499
37.674
0
0
14
KERALA
84.978
50.8102
112.343
112.379
84.984
84.982
67.62
15.254
15
MADHYAPRADESH
89.586
0
0
0
16
MAHARASHTRA
217.394
0
0
0
17
MANIPUR
11.119
7.96956
12.512
12.528
11.124
11.124
18
MEGHALAYA
12.63
10.60154
13.887
13.966
10.53
11.583
19

MIZORAM

4.693

0

5.159

4.659

4.301

4.592

20

NAGALAND

6.905

0

8.995

9.099

6.9

6.899

1.725

1.725

21

ODISHA

227.615

137.015

250.237

143.403

145.993

140.448

22

PUNJAB

0

0

0

0

23

RAJASTHAN

0

0

0

0

24

SIKKIM

2.968

0.428

3.262

3.261

2.47

2.223

25

TAMIL NADU

335.626

223.18171

368.982

358.603

335.628

332.239

83.907

82.566

26

TELANGANA

99.273

38.515

58.44

9.009

27

TRIPURA

20.36

20.363

22.384

22.387

8.485

8.485

28

UTTAR PRADESH

491.509
39.401
748.864
489.171
450.549
344.085
29
UTTARAKHAND
19.478
0
34.059
0
9.738
0
30
WEST BENGAL
220.061
23.112
358.615
174.213
167.442
26.109
31
A&N ISLANDS
1.667
0
2.057
0
1.529
0
32
CHANDIGARH
1.364
0
0
0
33
D&N HAVELI
1.172
0.022
1.35
1.034
1.078
0.722
34
DAMAN & DIU
0.221
0.04
0.2591
0.207
0.126
0.036
35
LAKSHADWEEP
0.207
0
0.227
0.188
0.102
0.051
36
PONDICHERRY
5.798
0
6.374
0
2.415
0
GRAND TOTAL
3092.99
1180.73448

2781.7761
1975.98
1673.568
1299.559
153.252
99.545

* offtake is against the allocation upto June, 2016

Source: Control Room, FCI Hqrs (IISFM / M-10)

During 2016-17 APL allocation is included in case of erale

ANNEXURE-I(IV)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF WHEAT OF SPECIAL ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2013-14 to 2016-17 UNDER TPDS

(IN THOUSAND TONS)

S.No.

STATES/UTS

2013-14

2014-15

2015-16

2016-17

Alloca

tion

Offtake

Alloca

tion

Offtake

Alloca

tion

Offtake

Alloca

tion

Offtake

1

ANDHRA PRADESH

31.157

23.37433

7.788

7.107

12.112

5.937

2

ARUNACHAL PRADESH

1.582

0

0.396

0.363

1.584

0.542

3

ASSAM

0

0

0

0

4

BIHAR

166.093

85.1

0

0

5

CHHATTISGARH

22.723

0

0

0

6

DELHI

22.747

0

0
0
7
GOA
0.368
0
0.093
0.155
0.248
0.025
8
GUJARAT
116.355
110.6613
29.088
28.841
116.352
114.986
9
HARYANA
60.504
0
0
0
10
HIMACHAL PRADESH
24.206
0
0
0
11
JAMMU & KASHMIR
18.28
0
4.569
3.741
15.23
3.629
12
JHARKHAND
18.358
0
4.59
0
9.18
0
13
KARNATAKA
61.447
12.042
0
0
14
KERALA
34.19
0.2
8.547
8.547
34.188
34.214
23.694
3.064
15
MADHYAPRADESH
226.738
1.189
0
0
16
MAHARASHTRA
283.665

0
0
0
17
MANIPUR
1.611
1.15
0.402
0.402
1.608
1.608
18
MEGHALAYA
1.403
1.4
0.351
0.351
1.17
1.287
19
MIZORAM
0.521
0
0.129
0.13
0.473
0.458
20
NAGALAND
2.605
0
0.651
0.651
2.604
2.604
0.651
0.651
21
ODISHA
25.291
0
6.324
0
16.225
0
22
PUNJAB
35.888
0
0
0
23
RAJASTHAN
186.42
0
0
0
24
SIKKIM
0.33
0.047
0.084
0.046
0.28
0.252
25
TAMIL NADU
37.292
26.88243
9.324
8.864

37.296

36.947

9.324

4.892

26

TELANGANA

0

6.492

3.405

27

TRIPURA

2.262

2.261

0.567

0.567

0.945

1.134

28

UTTAR PRADESH

327.37

32.588

81.843

63.116

300.091

240.49

29

UTTARAKHAND

18.71

0

4.677

4.676

9.354

7.675

30

WEST BENGAL

177.091

62.07019

44.274

44.273

141.007

116.783

31

A&N ISLANDS

0.479

0

0.12

0

0.44

0

32

CHANDIGARH

0.4

0

0

0

33

D&N HAVELI

0.21

0.015

0.054

0.057

0.198

0.13

34

DAMAN & DIU

0.047

0.008

0.012

0.001

0.028

0.012

35
LAKSHADWEEP
0.023
0
0.006
0
0.012
0

36
PONDICHERRY
0.644
0
0.162
0
0.27
0.22

GRAND TOTAL
1907.01
358.98825
204.051
171.888
707.387
572.338
33.669
8.607

* offtake is against the allocation upto June, 2016
Source: Control Room, FCI Hqrs (IISFM / M-10)
During 2016-17 APL allocation is included in case of Kerale

Annexure-II(i)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON
26.07.2016 IN THE LOK SABHA

State/UT wise quota of sugar for PDS as per existing norms of GOI
(Qty. in MT)

Sl. No.
State Name/Uts
Monthly quota
Annual Festival Quota
Total

1
Andhra Pradesh

5690
4471
72751

2
Arunachal Pradesh

834
94
10102

3
Assam
18337
2896
222940

4
Bihar
20516
7527
253719

5
Chhatisgarh

4512
2013
56157

6
Delhi
2610
2316
33636

7
Goa

120
150
1590
8
Gujarat
5841
4878
74970
9
Haryana
2485
1924
31744
10
Himachal Pradesh
4698
608
56984
11
Jammu & Kashmir
6962
868
84412
12
Jharkhand
6948
2551
85927
13
Karnataka
8636
5350
108982
14
Kerala
4103
3600
52836
15
Madhya Pradesh
12441
5523
154815
16
Maharashtra
13917.5
9014
176024
17
Manipur
1763
208
21364
18
Meghalaya
1704
200
20648
19
Mizoram
666
78
8070
20
Nagaland
1179
128
14276
21
Odisha
8707

3730
108214
22
Punjab
1385
2392
19012
23
Rajasthan
7342
5092
93196
24
Sikkim
391
50
4742
25
Tamil Nadu
10820
6790
136630
26
Tripura
2647
302
32066
27
Uttar Pradesh
33013
15154
411310
28
Uttarakhand
6033
782
73178
29
West Bengal
14087
7796
176840
30
A & N islands
389
74
4742
31
chandigarh
62
112
856
32
D&N haveli
48
14
590
33
daman & diu
11
12
144
34
lakshadweep
115
22
1402
35
pondicherry
243
88

3004
36
Telangana
4000
3143
51143
G.Total
213255.5
99950
2659016

Annexure-II(ii)

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

Statement showing State wise provisional quantity of sugar distributed from 1st June, 2013 (As on 20.07.2016)

(Quantity in MT)

Sl. No.

State/UT

Annual Quota plus Festival Quota

Financial Year

2013-14 #

2014-15 #

2015-16 #

1

A & N

4742

3470.93

4646.24

1172.21

2

Andhra Pradesh

72751

##112940.49

80751.00

72751.00

3

Chandigarh

856

232.88

0.00

0.00

4

Chhatisgarh

56157

42621.00

56156.00

56157.00

5

Delhi

33636

17423.80

18341.65

14308.75

6

Goa

1590

604.84

1486.64

1134.90

7

Gujarat

74970

53085.00

74970.00

74970.00

8

Haryana

31744

25358.01

29099.52

28242.56
9
Himachal Pradesh
56984
48759.55
43275.13
53718.39
10
Jammu & Kashmir
84412
41772.00
84399.92
62658.00
11
Jharkhand **
85927
0.00
0.00
44239.00
12
Karnataka
108982
52679.57
106184.50
76718.00
13
Kerala
52836
37645.36
52836.00
52836.00
14
Laksha Dweep
1402
529.92
978.45
783.04
15
Madhya Pradesh
154815
111170.00
142093.30
107780.10
16
Maharastra
176024
0.00
133941.03
174164.97
17
Manipur
21364
0.00
21364.00
21364.00
18
Meghalaya
20648
5112.00
15336
15336.00
19
Mizoram
8070
2060.00
0.00
0.00
20
Nagaland
14276
9560.00

14276.00
14276.00
21
Puducherry
3004
7473.10
1443.44
2505.533
22
Punjab **
19012
0.00
0.00
0.00
23
Rajasthan
93196
78512.00
93196.00
93196.00
24
Sikkim
4742
1638.00
2184.00
4274.00
25
Tamil Nadu
136630
114990.00
136630.00
104170.00
26
Tripura
32066
10000.00
13000.00
28772.00
27
Uttar Pradesh
411310
319475.90
411216.00
410639.71
28
Uttrakhand
73178
53418.86
72335.43
73178.00
29
West Bengal
176840
67720.44
115162.66
115590.64
30
Telengana
51143
0.00
43143.00
50111.87
31
Arunachal Pradesh *
10102
0.00
0.00
32
Assam *
222940
0.00

0.00
33
Bihar *
253719
0.00
0.00
34
Daman & Diu *
144
0.00
0.00
35
DNH *
590
0.00
0.00
36
Odisha *
108214
0.00
0.00
TOTAL
2063307
1218253.64
1768445.90
1755047.69

* Not Participating in the sugar subsidy scheme

** Participated recently during the year 2015-16 only

Quantity is based on the claims preferred by State Government/UTs

The AP state was bifurcated w.e.f. 02.06.2014. The annual quota of AP State before bifurcation was 123894MT.

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) &(b) OF UNSTARRED QUESTION NO. 1486 FOR ANSWER ON 26.07.2016 IN THE LOK SABHA

State/UT-wise details of allocation of PDS Kerosene and reduction made thereon during the last three years and current year (up to 2nd quarter)

2016-17

2015-16

2014-15

2013-14

Name of States/Uts

Allocation in First two Quarters of 2016-17

Reduction in %

Allocation in KL

Reduction in %

Allocation in KL

Reduction in %

Allocation in KL

Reduction in %

1

A & N ISLANDS

2688

6.7

5772

9.9

6408

7.3

6912

4.48

2

ANDHRA PRADESH

123480

7.4

266676

2.0

272112

0.0

465996

0.00

3

ARUNACHAL PRADESH

4776
7.4
10320
9.9
11460
0.2
11479
0.67
4
ASSAM
148848
7.4
321372
2.0
327924
0.0
327966
0.06
5
BIHAR
368976
7.4
796704
2.0
812964
0.1
814068
0.38
6
* CHANDIGARH
0
100.0
2988
10.1
3324
5.8
3528
10.91
7
CHATTISGARH
79800
7.4
172272
2.0
175788
2.4
180072
3.31
8
D&N HAVELI
864
5.3
1836
10.0
2040
10.5
2280
0.00
9
DAMAN AND DIU
396
2.9
828
5.5
876
0.0
876
3.95
10
* DELHI
0

0.0
0
0.0
0
0.0
53424
0.89
11
GOA
2388
7.0
5136
2.1
5244
0.0
5244
3.96
12
GUJARAT
304392
7.4
657336
2.0
670752
0.4
673416
0.02
13
HARYANA
40956
7.3
88344
2.0
90144
1.2
91260
4.01
14
HIMACHAL PRADESH
11184
7.4
24144
2.0
24636
0.1
24660
1.91
15
JAMMU & KASHMIR
32760
7.1
81180
10.0
90198
4.8
94698
0.00
16
JHARKHAND
121632
7.3
262572
2.0
267936
0.3
268704
0.48
17
KARNATAKA
236148
7.4

509832
2.5
522768
0.0
522888
0.00
18
KERALA
54528
7.4
117780
2.0
120180
0.0
120192
4.00
19
LAKSHADWEEP
936
4.9
984
2.4
1008
0.0
1008
0.00
20
MADHYA PRADESH
273168
7.4
589824
5.7
625572
0.0
625668
0.05
21
MAHARASHTRA
290040
7.4
626256
10.0
695844
4.7
730464
22.76
22
MANIPUR
10860
7.1
23388
6.3
24960
0.0
24967
1.49
23
MEGHALAYA
11772
7.5
25428
2.0
25944
0.0
25944
0.00
24
MIZORAM
3084
7.6
6672

10.0
7416
4.9
7800
0.46
25
NAGALAND
7764
7.3
16752
2.0
17088
0.1
17100
0.00
26
ORISSA
180504
7.4
389724
2.0
397680
0.3
398988
0.20
27
PUDUCHERRY
1968
7.9
4260
1.9
4344
2.2
4440
4.88
28
PUNJAB
39528
7.4
85380
4.8
89664
0.5
90132
13.24
29
RAJASTHAN
229344
7.4
495180
2.0
505284
0.7
508764
0.43
30
SIKKIM
2640
7.6
5712
10.0
6348
0.0
6348
0.00
31
TAMIL NADU
158280
7.4
341724
2.0

348696

0.0

348696

27.69

32

TELANGANA

80796

7.4

174480

10.0

193872

0.0

0

0.00

33

TRIPURA

17784

7.4

38400

2.0

39180

0.0

39180

0.00

34

UTTAR PRADESH

721380

7.4

1557600

2.0

1589388

0.0

1590000

0.13

35

UTTRAKHAND

16308

7.3

35196

2.0

35916

0.7

36168

4.65

36

WEST BENGAL

436860

7.4

943332

2.0

962580

0.1

963528

0.10

Total Allocation

4016832

7.4

8685384

8975538

9086858

Average Reduction in %

7.4

3.23

1.23

4.15

*Chandigarh and Delhi has been declared PDS Kerosene free States